

National Company Law Tribunal


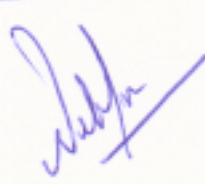
Allahabad Bench

CP No. 9/ND/2015

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.09.2017

NAME OF THE COMPANY: Vijay Construction Ptd. Ltd.

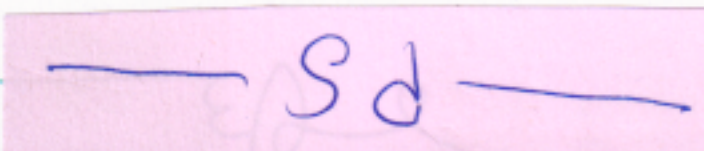
SECTION OF THE COMPANIES ACT:

Sl. NO.	Name	Designation	Representation	Signature
1.	Saurabh Kaur	Adv	Petitioner	
2.	MR VIVEK KOLH MR NIKHIL MATUR	ADV	RESPONDENT	

CP No.9(ND)/2015

Parties are represented by their respective counsels. On the persistent request of learned counsel for both the parties, the case is adjourned to 5th October, 2017.

Dated:07.09.2017


Sri H.P. Chaturvedi, Member (Judicial)

Typed by:
Kavya Prakash